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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

REVENUE DEPARTMENT.

NOTIFICATIONS.

The 9th November 1942.

No. 2000—La-60-R.—Whereas it appears to the Government that the land specified in the schedule below and situated in the 56 Surumoni village, Aska taluk, Ganjam district, is needed for a public purpose, to wit, extension of Boro Nala, notice to that effect is hereby given to all whom it may concern in accordance with the provisions of section 4(1) of the Land Acquisition Act I of 1894 as amended by the Land Acquisition Amendment Act XXXVIII of 1923; and the Governor of Orissa hereby authorizes the Revenue Divisional Officer, Ghumsur, his staff and workmen to exercise the powers conferred by section 4(2) of the Act. Under section 3(c) of the same Act, the Governor of Orissa appoints the Revenue Divisional Officer, Ghumsur, to perform the functions of Collector, under section 5-A of the Act.

SCHEDULE.

District—Ganjam.

Taluk—Aska.

Village—56 Surumoni.

Description of land, wet or dry, inam or poramboke, with survey or paimash number—Dry raiyatwari S. No. 702/1 part.

Name of owner or occupier—

Owners.—(1) Simhadri Ighesu Prusti.
(2) S. Raghunath Prusti.

Occupiers.—(1) S. Ighesu Prusti.

(2) Krishnamurty Prusti.

(3) S. Rangaya Prusti.

(4) S. Damodar Prusti.

(5) S. Kantamma.

Boundaries of the land required to be taken up—

North—S. No. 699/2.

East—S. No. 702/2.

South—S. No. 702/1 part.

West—S. No. 702/1 part.

Approximate extent to be taken up—
Ac. 0.16.

Whether waste or arable—Arable.

The 10th November 1942.

No. 2006-R.—Whereas it appears to the Government of Orissa that the land is likely to be required to be taken by Government at the public expense for public purpose, viz., for the construction of Sohella-Nawapara Road from Malda to Paikmal, Paikmal to Jamseth and from Jamseth to Sahipara (Khariar Estate border) in the villages of Dungripali, Rasamunda, Majhipali, Lergaon, Jharmunda, Maharani Meripur, Ranjitpur, Paikmal, Kokanara, Purena, Bartunda, Cherangajhanja, Jamseth, Kudo-guchha, Mandosil, Dharol, Sadanandpur,

Mithapali, Pipalkhunta, Laudmal, Khandi-jharan, Salepali, and Nuagaon in Paikmal police-station, zila Sambalpur, it is hereby notified that for the above purpose a piece of land measuring, more or less, 216.92 acres, consisting of plot Nos. 123/1(0.12), 135/1(0.28), 145/1(0.02), 126/1(0.20), 260/1(0.40), 282/1(0.62), 287/1(0.80), 288/1(0.14), 261/1(0.60), 266/1(0.30), 267/K(0.46), 267/1K(0.10), 268/1(0.08), 281(0.30), 310/1(0.12), 312/1K(0.10), 313/K(0.24), 313/1K(0.12), 313/1Kh(0.04), 408/1(0.06), 258/1(0.23), 264/1(0.42), 290/1(0.08), 150/1(0.40), 259/1(0.12), 121/1(0.40), 133/1(0.11), 137/1(0.30), 153/1(0.25), 142/1(0.07), 144/1(0.28), 197/1(0.50), 199/1(0.10), 286/1(0.40), 301/1(0.06), 304/1(0.37), 407/1(0.16), 111/1(0.12), 112/1(0.03), 113/1(0.43), 124/1(0.23), 136/1(0.05), 151/1(0.05), 285/1(0.40), 108/1(0.13), 120/1(0.06), 138/1(0.04), 152/1(0.05), 196/1(0.15), 256/1(0.03), 263(1.12), 289/1(2.45), total area 14.69, average length of A B line 7,339 feet and C to D line is 7,458 feet and average breadth 120 feet in village Dungripali, police-station Paikmal, plot Nos. 121/1(0.30), 149/1(0.72), 147/1(1.62), 86/1(0.14), 50/1(0.06), 51/1(0.08), 55/1(0.08), 55/2(0.03), 77/1(0.01), 132/1(0.01), 32/3(0.28), 32/2(0.31), 34/1(0.46), 47/1(0.24), 122/1(0.30), 126/1(0.10), 129/1(0.07), 245/1(0.35), 18/1(0.16), 19/1(0.22), 19/2(0.06), 20/1(0.01), 21/1(0.02), 25/1(0.20), 28/1(0.14), 48/1(0.06), 49(0.11), 30/1(0.09), 41/1(0.30), 60/1(0.06), 85/1(0.34), 118/1(0.42), 119/1(0.15), 130/1(0.16), 133/1(1.62), 149/1(0.14), 244/1(0.52), 244/2(0.08), 244/3(0.30), 17/1(0.88), 23/1(0.14), 52/1(0.11), 127/1(0.24), 233/1(0.01), 229/1(0.12), 29/1(2.72), 120(1.29), 84/1(0.04), 131/1(1.16), total area 17.93, average length of A B line 7,005 feet and C D line 8,913 feet, average breadth 120 feet in village Rasamunda, police-station Paikmal, plot Nos. 196/1(2.14), 138/1(0.07), 138/2(0.02), 139/1(0.35), 140/1(0.04), 199/1(0.18), 210/1(0.48), 197/1(0.85), 134/1(0.10), 135 (0.06), 200/1(0.11), 200/2(0.15), total area 4.55, average length A B line 4,975 feet, C D line 4,975 feet and average breadth 120 feet in village Majhipali, police-station Paikmal, plot Nos. 11/1(0.07), 14/1(0.38), 30/1(0.20), 56/1(0.50), 27/1(0.04), 55/1(0.50), 57/1(1.10), 56/303/1(0.04), 123/1(0.87), 22/1(0.44), 23/1(0.26), 10/1(0.07), 15/1(0.11), 24/1(0.30), 58/1(0.03), 122/1(0.12), 20/1(0.08), 25/1(1.33), 31/301/1(0.01), 54/302/1(0.05), total area 6.50, average length 4,975 feet and average breadth 120 feet in village Lergaon, police-station Paikmal, plot Nos. 294/1(1.20), 295/1(2.62), 299/1(0.64), total area 4.46 acres, average length and breadth 4,975 feet and 120 feet respectively in village Pipalpal, police-station Paikmal, plot Nos. 403/1(0.60), 405/1(0.42), 422/1(0.02), 443/1(0.07), 441/1(0.82), 390/1(0.07), 418/1(0.74), 442/1(0.15), 404/1(0.14), 420/1(0.12), 444/1(0.42), 419/1(0.02), 445/1(1.16), total area 4.75, average length and breadth 4,975 feet and 120 feet respectively in village Jharmunda, police-station Paikmal, plot Nos. 212/1(0.11), 212/2(0.02), 221/1(0.62), 214/1(0.05), 213/1(0.20), 220/1(0.30), 219/1(0.77), 219/2(0.18), total area 2.25, average length and breadth 4,975 feet and 120 feet respectively in village Maharani Meripur in Paikmal police-station, plot Nos. 7/1(0.74), 36/1(0.58), 89/148/1(0.20), 36/132/1(0.66), 38/4K(1.4), 32/1(0.35), 2/1(0.53), 11/1(0.14), 12/1(0.05), 10/111/1(0.59), 4/2(1.20), 4/3(1.50), 8/3(0.21), 13/2(1.40), 38/150/1(2.35), 41/1(0.65), 38/15(0.12), 8/2(0.50), 10/5K(0.06), 10/6R(0.40), total area 13.67 acres, average length and breadth 4,975 feet and 120 feet respectively in village

Ranjitpur, police-station Paikmal, plot Nos. 158/1(0.07), 357/1(0.14), 339/1(0.10), 431/1(0.24), 156/1(0.02), 160/1(0.04), 223/1(0.02), 226/1(0.05), 372/1(0.10), 337/1(0.05), 34/1(0.04), 342/1(0.44), 203/1(0.42), 203/2(1.06), 203/3(0.02), 186/1(0.14), 187/1(0.01), 188/1(0.02), 189/1(0.12), 190/1(0.12), 191/1(0.09), 191/2(0.01), 364/1(0.10), 367/1(0.09), 368/1(0.10), 161/1(0.03), 355/1(0.02), 356/1(0.16), 219/5K(1.00), 219/K(0.14), 219/4KR(0.18), 220/K(0.55), 222/1(0.28), 227/1(1.30), 219/3K(0.20), 219/3KH(1.00), 220/1K(0.20), 370/1(0.30), 354/1(0.07), 207/K(0.06), 207/3K(0.04), 207/2K(0.12), 377/1(0.13), 192/1(0.13), 204/1(0.64), 206/1(0.08), 230/1(0.08), 363/1(0.27), 369/1(0.05), 422/1(0.07), 371/1(0.08), 65/1(0.08), 205/1(4.35), 205/K(0.15), 208/K(0.09), 341/1(0.06), 288/1(0.03), 155/1(0.02), total area 13.06 acres, average length and breadth 7,920 feet and 120 feet respectively in village Paikmal, police-station Paikmal, plot Nos. 654/1(0.31), 655/1(0.57), 656/1(0.60), 675/1(0.17), 666/1(0.08), 671/1(0.02), 672/1(0.04), 673/1(0.35), 653/1(0.14), 674/1(0.07), 676/1(0.07), 514/1(0.08), 669/1(0.20), total area 2.70 acres, average length and breadth 7,920 and 120 feet respectively in village Kokanara, police-station Paikmal, plot Nos. 447/1(0.09), 457/1(0.13), 742/1(0.14), 536/1(1.03), 546/1K(0.32), 490/1(0.12), 481/1(0.04), 464/1(0.09), 482/1(0.06), 474/1(0.08), 458/1(0.18), 494/1(0.30), 489/1(0.76), 493/1(0.37), 423/1(0.15), 424/1(0.18), 483/1(0.09), 461/1(0.12), 756/1(0.16), 545/1(0.11), 544/1(0.05), 546/2K(0.12), 546/3-Kh(0.14), 592/1(0.47), 543/1(0.12), 473/1(0.20), 472/1(0.16), 468/1(0.15), 463/1(0.04), 466/1(0.15), 464/1(0.09), 744/1(0.02), 551(0.07), 478(0.22), 454(0.07), 459(0.52), 401(0.07), 532(1.26), 419(0.13), 524/1(0.32), total area 8.89 acres, average A B line 5,544 feet and C D line 5,560 feet and average breadth 120 feet in village Purena, police-station Paikmal, plot Nos. 226/1(0.15), 64/1(0.12), 66/1(0.05), 67/1(0.19), 69/1(0.10), 480/1(0.20), 481/1(0.08), 482/1(0.03), 444/1(0.07), 443/1(0.26), 442/1(0.24), 483/1(0.16), 423/1(0.05), 424/1(0.05), 526/1(0.12), 525/1(0.33), 453/1(0.03), 455/1(0.07), 131/1(0.04), 218/1(0.14), 219/1(0.14), 421/1(0.15), 420/1(0.09), 528/1(0.58), 163/1(0.35), 449/1(0.22), 359/1(0.28), 360/1(0.03), 362/1(0.10), 363/1(0.24), 364/1(0.33), 1281/1(0.10), 500/1(0.88), 491/1(0.35), 503/1(0.10), 508/1(0.19), 514/1(0.18), 515/1(0.18), 61/1(0.23), 190/1(0.84), 62/1(0.05), 191/1(0.06), 60/1(0.14), 1154/1(0.09), 189/1(0.13), 188/1(0.12), 582/1(0.58), 553/1(1.62), 550/1(1.87), 623/1(0.10), 530(0.43), 132/1(0.12), 133/1(0.06), 172/1(0.27), 175/1(0.10), 176/1(0.12), 220/1(0.08), 221/1(0.07), 223/1(0.12), 164/1(0.11), 215/1(0.03), 1164/1(0.67), 76/1(0.12), 1165/1(0.15), 234/1(0.09), 178/1(0.20), 178/1(0.18), 63/1(0.05), 1155/1(0.19), 134/1(0.12), 452/1(0.08), 454/1(0.06), 466/1(0.13), 422/1(0.05), 524/1(0.37), 529/1(0.30), 552/1(0.26), 581/1(0.14), 548/1(0.08), 446/1(0.08), 502/1(0.08), 498/1(0.08), 562/1(0.12), total area 17.79, average length of A line 2,204 feet and B line 6,388 feet and average breadth 120 feet in village Bartunda, police-station Paikmal, plot Nos. 375/1(0.78), 370/1(0.85), 367/1(0.70), 514/1(0.22), 364/1(0.93), 219(0.15), 208/1(0.12), 243/1(0.14), 349/1(0.57), 225/1(0.45), 221/1(0.03), 220/1(0.43), 245/1(0.19), 200/1(0.80), 365/1(0.11), 449/1(0.07), 244/1(0.36), 241/1(0.07), 199/1(0.06), 215/1(0.24), 207/1(0.08), 362/1(0.84), 374/1(0.06), 368/1(0.16), total area 8.41 acres, average length A B line 5,452 and C D line 4,463, average breadth 120 feet in village Cherangajhanja, police-station Paikmal, plot Nos. 575/1(0.26), 54/1K(0.37), 54/1(0.66), 161/1(0.66), total area 1.95 acres, average

length A B line 7,260 feet and C D line 7,365 feet and average breadth 120 feet in village Jamseth, police-station Paikmal, plot Nos. 181/1(0.87), 183/1(0.49), 176/1(0.57), 212/1(0.20), 177/1(0.43), 178/1(0.98), total area 3.54 acres, average length of A B line 6,204 feet and C D line 6,217 feet and average breadth 120 feet in village Kudoguchha, police-station Paikmal, plot Nos. 829/1(2.08), 380/1(0.23), 830/2K(0.76), 830/3Kh(2.49), 830/1g(0.26), 883/1(0.63), 882/1(0.42), total area 6.87 acres, average length A B line 7,035 feet and C D line 6,996 feet and average breadth 120 feet in village Mandosil, police-station Paikmal, plot Nos. 34/1(0.69), 91/1(1.90), 92/1(1.28), 35/1(0.98), 347/1(0.40), 339/1(0.24), 346/1(2.10), 345/1(0.10), 90/1(0.92), 31/1(0.03), 33/1(0.15), 28/1(1.60), 368/1(0.05), 443/1(1.18), 89/1(2.45), 30/1(1.52), 439/1(1.07), 36/1(0.66), total area 17.32 acres, average length A B line 7,035 feet, C D line 6,996 feet and average breadth 120 feet in village Dharol, police-station Paikmal, plot Nos. 282/1(0.32), 285/1(0.90), 287/1(0.72), 251/1(0.46), 204/1(0.06), 250/1(0.02), 253/1(0.20), 259/1(0.07), 261(0.06), 262/1(0.45), 315/1(0.10), 279/1(0.18), 281/1(0.07), 203/1(2.06), 203/2(0.16), 301/1(0.66), 203/308/1(0.10), 232/1(2.42), 233/1(2.46), 260(0.15), 278/1(0.03), 283(0.13), 207/1(0.03), 208/1(0.05), 284(3.85), 203/307/1(0.03), 203/309(1.79), total area 17.53 acres, average length A B line 6,771 feet, C D line 7,029 feet and average breadth 120 feet in village Sadanandpur, police-station Paikmal, plot Nos. 136/1(0.03), 135/1(0.10), 199/1(0.03), 97/1(0.60), 180/1(0.02), 64/1(0.44), 65/1(0.05), 157/1(0.80), 66/1(0.44), 68/1(0.12), 127/1(0.26), 181/1(1.16), 436/1(0.24), 128(0.36), 130/1(0.30), 134/1(0.30), 200/1(0.02), 201/1(0.12), 204/1(0.04), 205/1(0.10), 206/1(0.12), 182/1(0.16), 69/1(0.22), 52/1(0.80), 178/1(0.30), 51/1(0.08), 110/1(0.06), 154/1(3.15), 171/1(0.06), total area 10.48, average length A and B 3,828 feet, B D line 4,032 feet, average breadth 120 feet in village Mithapali, police-station Paikmal, plot Nos. 59/1(0.12), 121/1(0.32), 123/1(0.25), 133/2K(1.00), 135/2K(0.04), 133/3K(0.58), 14/1(0.24), 15/1(0.34), 20/1(0.01), 50/1(0.40), 130/1(0.90), 133/1K(0.42), 11/1(1.60), 53/1(0.22), 61/1(0.06), 16/1(0.48), 49/1(0.60), 300/1(1.00), 70/1(1.45), 131/1(0.24), total area 10.27 acres, average length A B line 5,511 feet, C D line 5,577 feet and average breadth 120 feet in village Pipalkhunta, police-station Paikmal, plot Nos. 44(0.06), 45/1(0.30), 46/1(0.34), 55/1(0.11), 56/1(0.52), 62/1(0.18), 65/1(0.04), 29/1(0.56), 91/1(0.90), 109(0.10), 36/1(0.62), 90/1(0.26), 68/1(0.32), 113/1(0.30), 43/1(0.66), 42/1(0.20), 27/1(0.70), 61/1(0.18), 69/1(1.15), 73/1(0.32), 77/1(0.24), 38/1(0.68), 59/1(0.48), 51/1(0.45), 57(0.23), 66/K(0.14), 70/1(0.40), 100/1(1.35), 4/1(0.09), 71/1(0.20), 58/1(4.60), total area 16.68 acres, average length 6,151 feet and average breadth 120 feet in village Laudmal in Paikmal police-station, plot Nos. 57/1(0.06), 59/1(0.02), 55/1(0.20), 284/1(0.04), 37/1(0.16), 38/1(0.06), 42/1(0.22), 43/1(0.22), 45(0.10), 138/1(0.01), 136/1(0.15), 70/1(0.45), 71/1(0.22), 12/1(0.25), 14/1(0.20), 15/1(0.10), 15/2(0.14), 17/1(0.08), 19/1(0.07), 23/1(0.02), 24/1(0.20), 32/1(0.15), 122/1(0.07), 124/1(0.16), 115/1(0.02), 133/1(0.02), 134/1(0.25), 135(0.10), 46/1(0.22), 127/1(0.42), 11/1(0.04), 16/1(0.08), 126/1(0.10), 139/1(0.25), 34/1(0.20), 28/1(0.04), 44/1(0.03), 116/1(0.02), total area 5.14 acres, average length A B 2,811 feet and C D 3,709 feet and average breadth 120 feet in village Khandijharan in Paikmal, plot Nos. 327/1(0.14), 384/1(0.12), 223/1(1.50), 310/1(0.90), 324/1(0.10), 325/1(0.12),

323/1(0.05), 387/1(0.04), 292/1(1.70), 296/1(0.08), 297/1(0.77), 319/1(0.62), 386/1(0.08), 385/1(0.06), 383/1(0.10), 268/1(0.58), 322/1(0.10), 321/1(0.25), 220/1(0.15), 291/1(0.22), 290/1(3.70), 221/1(0.03), total area 11.41 acres, average length A B line 5,148 feet and C D line 4,884 feet and average breadth 120 feet in village Salepali in Paikmal police-station, plot Nos. 399/1(0.08), 401/1(0.38), 400/1(0.08), total area 0.54 acre, average length A B line 5,148 feet and C D line 4,884 feet and average breadth 120 feet in Nuagaon in Paikmal police-station, is required within the aforesaid villages of Dungripali, Rasamunda, etc.

This notification is made, under provisions of section 4 of Act I of 1894, to all whom it may concern.

Objections to the acquisition, if any, filed under section 5-A, by any person interested within the meaning of that section on or before the 13th December 1942, before the Deputy Commissioner of Sambalpur, will be considered.

The 12th November 1942.

No. 2035—La-51/42-R.—In exercise of the powers conferred by section 17 (b) (ii) of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Governor of Orissa hereby directs the survey, under the provisions of the said Act, of the land described below required for the Central Jail, Berhampur, in the village of Lanjipalli of Berhampur taluk in Ganjam district:—

SCHEDULE.

District—Ganjam.

Taluk—Berhampur.

Village—133 Lanjipalli.

Description of land, wet or dry, inam or poramboke, with survey or paimash number—Part of personal inam (waste) in the unclassified block of Lanjipalli covered by T. D. No. 381.

Name of owner or occupier—(1) Sri Raghunath Singh Deo and Srimati Anasuya Devi, guardian of minor sons, (1) Jagannath Singh Deo, (2) Lakshman Singh Deo and (3) Ramachandra Singh Deo.

Boundaries of the land required to be taken up—

North—Bengal-Nagpur Railway limits.

East—Panakalapalli village boundary.

South—District Jail garden fencing.

West—District Jail new compound wall.

Approximate extent to be taken up—4.13 acres.

Whether waste or arable—Dry (waste).

The 14th November 1942.

No. 2060—La-62/42-R.—Notification No. 1600—La-62-R., dated the 23rd July 1942, under section 4(1) of the Land Acquisition Act of 1894, published at page 308 of Part III of the *Orissa Gazette*, dated the 31st July 1942, with a view to acquiring a piece of land measuring Ac. 0.57 at Mathili village, Malkanagiri taluk of Koraput district for the extension of the premises of the Local Fund Dispensary at the village, is hereby cancelled.

By order of the Governor,
F. E. A. TAYLOR,
Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATION.

The 18th November 1942.

No. 12975-L.S.-G. (C).—It is notified for general information that the Government are now prepared to undertake to supply the minimum requirements of quinine and Cinchona febrifuge of :—

- (i) Provincial, Local Fund and Private hospitals and dispensaries in the Province which cannot in future draw their supplies from the Civil Medical Stores Depot,
- (ii) Bona fide and established retail druggists, chemists and Medical Halls,
- (iii) Private Medical Practitioners, and
- (iv) Employees of organised labour, etc., through their accredited Medical Officers.

2. The price of quinine sulph has been provisionally fixed at Rs. 28 per lb. and of Cinchona febrifuge at Rs. 16 per lb., inclusive of the cost of packing and other incidental charges. This rate is applicable to hospitals and dispensaries only.

3. Retail chemists, druggists, Medical Halls, private medical practitioners, and employers of labour, etc., will only be permitted to purchase quinine sulph in boxes of 10 packets of 20 tablets each at Rs. 3-8-0 per box by value payable post or against cash payment if represented in person and it will be limited to ten such packets at any one time. They will sell the box at not more than Rs. 5 each or a packet at not more than Re. 0-8-0 (annas eight) only to the public. Actual sale price has been noted on each packet and each box for the information of the public. Any attempt to sell over the rates fixed will be considered an offence under the Defence of India Rules; the aggrieved party, if any, should immediately notify in writing to the nearest Magistrate or Police Officer and to the office of the Director of Health and Inspector-General of Prisons, Orissa.

4. The wholesale distribution of quinine and cinchona febrifuge will be made only through the agency of the Civil Surgeon, Sambalpur. All indents and requisitions either for quinine sulph or cinchona febrifuge should be sent to him in the following form through the Director of Health and Inspector-General of Prisons, Orissa, Cuttack, to avoid delay.

Name of the drug.	Average expenditure during a year on 3 years' figures.	Quantity expended during the year up to date.	Stock in hand.	Quantity required.	Quantity sanctioned by the Civil Surgeon of the district.	*Quantity sanctioned by the Administrative Medical Officer.

* Necessary in the case of all hospitals and dispensaries and other public health organisations under the control of Government or local bodies.

5. Local Fund and private hospitals and dispensaries should pay in advance to the Civil Surgeon, Sambalpur, before the actual supply can be made and as soon as forward intimation of the quantity to be supplied is received from the Civil Surgeon. No supply will be made if payment is not made in advance.

6. It is necessary that chemists, druggists and the private medical practitioners should maintain proper records of stock, expenditure and sale of quinine as they are required to take license for the sale of the drug.

7. Government wish to make it clear that the stock of quinine sulph and cinchona febrifuge is very limited and it would be possible to supply the drug in restricted quantities only. Government hope that all concerned will co-operate in the matter in order to facilitate the distribution and sale of quinine to safeguard the interest of the general public in regard to the use of this very important drug which is available only in limited quantity on account of the present war.

By order of the Governor,

S. DAS,

Secretary to Government.